

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.2406/2016

New Delhi this the 28th day of February, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

Vijender Dahiya (EE) (C)
Aged about 51 years,
S/o Late Shri Jai Singh,
R/o A2/218, Janak Puri,
New Delhi-110058. .. Applicant

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. North Delhi Municipal Corporation
Through the Commissioner,
NDMC, 4th Floor, Civic Centre,
JLN Marg, Minto Road, New Delhi.
2. South Delhi Municipal Corporation
Through its Commissioner,
9th Floor, Civic Centre,
JLN Marg, Minto Road, New Delhi.
3. East Delhi Municipal Corporation,
Through its Commissioner,
Udyog Sadan, Patparganj,
Industrial Area, Delhi.
4. The Addl. Commissioner (Engg.),
North DMC, 4th Floor,
Civic Centre, JLN Marg, Minto Road,
New Delhi.
5. The Director (P),
North DMC, 13th Floor, Civic Centre,
JLN Marg, Minto Road,
New Delhi.

(OA No.2406/2016)

(2)

6. Deepak Kumar Khosla, AE (Civil),
Sr.no.577 in Sr.list of
AE (C) dated 10.3.2006
To be served through R-5. ...Respondents.

(By Advocate: Shri R.K.Jain & Shri R.N.Singh)

By Mr.V.Ajay Kumar, Member (J):

Learned counsel for the applicant submits that this O.A. has become infructuous. Accordingly, the O.A. is dismissed as having become infructuous.

(P.K.Basu)
Member (A)

(V.Ajay Kumar)
Member (J)

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